

(c) to (e) No separate houses are proposed to be constructed for allotment to the registrants of Ambedkar Awas Yojana. The scheme envisages allotment of 20,000 flats in different areas, to the registrants as per quota fixed for scheduled classes/tribes out of the flats which will be constructed under New Pattern Scheme, 1979. The cost of the flats will depend on the cost of land, material, labour etc.

All the 20,000 persons to be registered under this scheme are likely to be allotted flats by 1994-1995.

Environmental Damage in J&K

1569. SHRI RAM VILAS PASWAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether substantial environmental damage has been caused in J&K State with the burning of oil wells in Kuwait;

(b) If so, whether any study in regard to the extent of environmental damage has been made by the Government;

(c) if so, the details thereof; and

(d) the corrective measures taken by the Government in this regards?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) There is no concrete evidence to indicate that burning of oil wells in Kuwait has caused substantial environmental damage in J & K.

(b) to (d) Do not arise.

Spread of AIDs in the Country

1570. SHRI C. SRINIVASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the AIDs is spreading slowly in several parts of the country;

(b) if so, the number of persons identified suffering from AIDs so far; and

(c) the steps Government propose to take to check the spread of this disease?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI MATI D. K. THARADEVI SIDDHARTHA): (a) Yes.

(b) As on 30-6-91, 5588 persons out of 9.50 lakhs persons practising high risk behaviour, screened were found HIV positive. Out of these 5588 HIV positive cases, 68 have been reported to be full blown AIDs cases.

(c) A Medium Term Plan for AIDs control is being implemented by Government of India with emphasis on

—Increased facilities for early diagnosis and management of HIV infection including establishment of AIDs treatment Centres.

—Health education to contain spread of HIV infection among high risk and vulnerable groups.

—A phased programme for screening donated blood for HIV antibodies, modernisation of blood banking and rationalisation of blood/blood product usage to minimize the risk of transmission of HIV through blood/blood products.

—ICMR has initiated a Sentinel Surveillance for HIV infection to monitor time trends in prevalence of HIV infection in different regions in different risk groups, so that information on the quantum of HIV infection and AIDs cases requiring treatment will become available for policy makers/programme implementors.

Deforestation in Orissa

1571. DR. KARTIKESWAR PATRA: Will the Minister of ENVIRONMENT and FORESTS be pleased to state:

(a) whether the Government are aware of deforestation in large scale in Orissa, particularly in the district of Kalahandi, Bolangir, Phulbani and the

entire range of Simalipal, which has seriously affected the green house in environment causing scarcity of rain:

(b) whether the Government have assessed the environmental upset in Orissa which is seriously affecting the erosion and the deposition of soil in barrages and reservoirs in low lands:

(c) if so, the details thereof; and

(d) the corrective action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) There is no report of large scale felling of forest in Kalahandi, Bolangir, Phulbani and the entire range of Simalipal. The State Government have banned commercial felling and working of forest coupes from October, 1988 in the 3 districts, while in Simalipal, the ban is effective from 1982. However, sporadic felling of trees have been detected and have been dealt with in accordance with the provisions of law.

(b) to (d) No assessment has been made of environmental deterioration and no report of siltation of barrages and reservoirs has been received from the State Government.

Admission Grievances Committee of Delhi University

1572. SHRI MORESHWAR SAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of complaints received from students by Admission Grievances Committee of Delhi University and details thereof; and

(b) whether such committees exist in other Universities also?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) According to information furnished by the University of Delhi, two Grievances Committees—one for the Main Campus and the other for South Campus—have been constituted to look into grie-

vances relating to admissions this year. The Admission Grievances Committees have received 271 complaints from students seeking admission to Delhi Colleges this year. These generally relate to difficulties experienced by students due to gap year and non-availability of subject combinations of their choice. Students who have passed Class XII with Vocational Stream, have also made some complaints regarding difficulties in seeking admission to courses of their choice.

(b) A number of Universities have similar mechanisms for redressal of grievances relating to admission.

[Translation]

Research Fellowship Granted by Nehru Memorial Museum and Library

1573. SHRI MOHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the particulars of persons to whom research fellowship has been granted by the Nehru Memorial Museum and Library, Teen Murti Bhavan, New Delhi during the last three years:

(b) the particulars of persons who have completed their thesis in stipulated time:

(c) the particulars of persons who could not complete their thesis in stipulated time: and

(d) the amount spent by the institute on granting Research Fellowship?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) A statement showing details of persons who have been granted fellowship during the last three years is attached. As the 8 fellowships awarded are for a period of 3 years, the question of completion of their thesis does not arise.

(d) 1988-89	Rs. 14,74,831
1989-90	Rs. 10,79,125
1990-91	Rs. 13,49,994